

## Notifications and Orders

**(125) Delegation of powers u/s 15 of Capital of Pb. Act, 1952 - No. 10/ 3/2-UTFI(I)-2008/2656.**—In exercise of the powers conferred by sub-section (2) of section 21 of the Capital of Punjab (Development and Regulation) Act, 1952,1, Sanjay Kumar, I.A.S., Chief Administrator, (J.T., Chandigarh, hereby delegate powers exercisable, by me under proviso 1 and 2 below Section 15 of the aforesaid Act and the Punjab Capital (Development and Regulation) Building Rules, 1952 to the following officers:—

1. Deputy Commissioner-cum-Estate Officer, U.T., Chandigarh.
2. Assistant Estate Officer, U.T., Chandigarh
3. Land Acquisition Officer, U.T., Chandigarh.

*(See Chandigarh Administration Gazette, (Extra.) dt. 8.4.2008 at page 547)*